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HIGH COURT OF DELHI
SHER SHAH ROAD, NEW DELHI

Office of Principal District & Sessions Judge
Rouse Avenue Courts, New Delhi
Date: 12/5/22
Dated: 9.5.2022

2485-96
No. /DHC/Gaz-IIB/G-9/2022

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

1. The Principal District & Sessions Judge (Headquarter), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
3. The Principal District & Sessions Judge, South District, Saket Courts, Delhi.
4. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
5. The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
6. The Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
7. The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
8. The Principal District & Sessions Judge, South-East District, Saket, Delhi.
9. The Principal District & Sessions Judge, North District, Rohini Courts, Delhi.
10. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
11. The Principal District & Sessions Judge, South-West District, Dwarka Courts, Delhi.
12. The Principal District & Sessions Judge-cum-special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.

Sub: Grant of powers of Chief Metropolitan Magistrate to Metropolitan Magistrates on duty during the period 13.6.2022 to 22.6.2022

Sir/Madam,

I am directed to say that Hon'ble the Acting Chief Justice has been pleased to authorise the Metropolitan Magistrates on duty during 13.6.2022 to 22.6.2022 in a metropolitan area to exercise the powers of Chief Metropolitan Magistrate in respect of any urgent work requiring immediate attention in that metropolitan area.

Yours sincerely,

Panna Dutta

(Panna Dutta)
Joint Registrar (Gaz.-IIB)
For Registrar General

Marked to Judicial Branch

[Signature]

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC ACT)(CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

No.Vacation/RACC/Gaz./2022/ 14706-14787-C

Dated, 13/5/2022

Copy forwarded digitally for information and necessary action to:-

1. All the Ld. Judicial Officers of Rouse Avenue Court Complex, New Delhi.
2. The Director, Directorate of Prosecution, Govt. of NCT of Delhi, THC, Delhi.
3. The Director, Directorate of Prosecution, CBI/ACB(GNCTD)
4. All the Branch In-charges, Rouse Avenue Court Complex, New Delhi.
5. The P.S./Reader to the Ld. Principal District & Sessions Judge-cum-Spl. Judge(PC Act)(CBI), RACC, New Delhi.
6. The Lockup Incharge, Rouse Avenue Court Complex, New Delhi.
7. The Web-site Committee, Tis Hazari Courts, Delhi.

Arun Bhardwaj
(Arun Bhardwaj)

Officer in-charge (Judl.)
for Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI)
Rouse Avenue Court Complex
New Delhi